

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

13/12/16

अपर मुख्य न्यायिक मजिस्ट्रेट

In the Court of..... कोर्ट नं-2 गाजियाबाद.....

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
मत वाद						The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
1.	4071/15	कलश	MUACT.	सिदानी गिर	100000.	
2.	4069/15	अमित	4	4	100000	
3.	219/16	विष्णु	4	विष्णु नगर	100000	
4.	4206/15	सुरेश	4	कोतवाली	100000	
5.	4203/15	सुरेश	4	लोकरीड	100000	
6.	4199/15	अमित	4	सिदानी गिर	100000	
		निस्तारित वाद -	NIL.			

अपर मुख्य न्यायिक मजिस्ट्रेट
कोर्ट नं-2 गाजियाबाद

13/12/16